GOVERNMENT OF INDIA MINISTRY OF FISHERIES ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA ADMITTED QUESTION NO 1090

TO BE ANSWERED ON 13th DECEMBER, 2022

LUMPY SKIN DISEASE

1090.: DR. RAMAPATI RAM TRIPATHI: SHRI DUSHYANT SINGH: SHRI PRATAP CHANDRA SARANGI: SHRI P.C. MOHAN: SHRI BRIJENDRA SINGH: SHRI FEROZE VARUN GANDHI: SHRI BRIJBHUSHAN SHARAN SINGH: DR. JAYANTA KUMAR ROY: SHRI SUNIL KUMAR SINGH: SHRI P.P. CHAUDHARY: SHRI ARUN SAO: SHRI DEVJI M. PATEL: SHRI SATYADEV PACHAURI: SHRI SUDHAKAR TUKARAM SHRANGARE: SHRIMATI SANGEETA KUMARI SINGH DEO: SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR: SHRI SANGAM LAL GUPTA:

Will the Minister of FISHERIES ANIMAL HUSBANDRY AND DAIRYING? मत्स्यपालन, पशुपालनऔरडेयरीमंत्री be pleased to state: -

- (a) whether the Government has taken note of outbreaks of contagious Lumpy Skin Disease (LSD) among cattles;
- (b) if so, the details thereof including the number of cattle diagnosed, recovered and died due to LSD and classified as stray and reared cattle, State-wise including Rajasthan, Uttar Pradesh, Maharashtra, Gujarat, Karnataka, Jharkhand, Chhattisgarh and Haryana;
- (c) the details of the various animal disease control and vaccination programmes in the country and the ratio of cattles vaccinated vis-à-vis not vaccinated, State / UT-wise
- (d) the details of the funds granted, released and spent separately by the Government for such programmes during the last three years and the current year, State-wise;
- (e) whether the Government has taken any steps to compensate the farmers / cattle rearers who suffered loss of livelihood due to the death of their livestock / cattles and loss of revenue in milk production due to LSD;

- (f) if so, the details thereof and the number of such farmers/cattle rearers identified and funds granted, State-wise including Rajasthan, Uttar Pradesh, Maharashtra, Gujarat, Karnataka, Jharkhand and Chhattisgarh and if not, the reasons therefor; and
- (g) whether there is any animal disease control infrastructure like laboratories and medicines to handle the animal disease outbreaks in the country, if so, the details thereof and if not, the steps taken by the Government to control the spread of disease in future?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) and (b): Yes, Sir. As gathered from the States/UTs, the information regarding number of cattle (including both stray and reared) affected, recovered as well as died, is attached as **Annexure 1**.

(c) Department of Animal Husbandry and Dairying implements the Livestock Health and Disease Control Programme (LHDCP) across thecountry with the aim of reducing risk to animal health by prophylactic vaccination against animal diseases, capacity building of veterinary services, disease surveillance and strengthening veterinary infrastructure. The major activities supported are vaccination against Foot and Mouth Disease (FMD), Brucellosis, Peste des Petits Ruminants (PPR) and Classical Swine Fever (CSF); Establishment and Strengthening of Veterinary Hospitals and Dispensaries-Mobile Veterinary Units (ESVHD-MVU); and Assistance to States for Control of Animal Disease (ASCAD) for control of state prioritized economically important, exotic, emergent and zoonotic animal diseases. Additionally, there are National Action Plan on diseases like Avian Influenza, African Swine Fever (ASF) and Glanders along with guidelines for control and containment of diseases within a definite time frame.

The ratio of animals vaccinated vis-à-vis not vaccinated under the on-going national vaccination programme are attached at **Annexure 2**.

(d): There is no State/UT-wise allocation of funds under LHDCP. The State-wise &scheme-wise details of fund released and spentduring the last three years and the current yearareattached as **Annexure 3.**The erstwhile Livestock Health and Disease Control scheme (LH&DC) and National Animal Disease Control Programme (NADCP) have been subsumed under LHDCP.

(e) and (f): Animal Husbandry is a State subject. However, Department of Animal Husbandry and Dairying is taking all necessary steps to support States / UTs to control and contain LSD which include financial and technical support. Central teams also visited the states / UTs and physical and virtual meetings are conducted to sensitize the states / UTs authorities. The guidelines/advisories for control of LSD including vaccination has been circulated to States / UTs for implementation so as to control and contain the disease within a definite timeline. Further, as gathered from the states, vaccination against LSD is underway in the affected States/UTs.Further, as gathered, some States have compensated farmers/ livestock owners for loss of their cattle /livestock due to LSD. However, the Department does not have any scheme to compensate farmers for loss of livelihood and loss of revenue in milk production due to Lumpy Skin Disease (LSD).

(g): Yes, Sir. As Animal Husbandry is a State subject, it is gathered that in addition to the State laboratories and veterinary college laboratories, there are 5 Regional Disease Diagnostic Laboratories (RDDLs) and 1 Central Disease Diagnostic Laboratory (CDDL) in the country. The laboratories at RDDLs and CDDL are provided with dedicated facilities for screening, examination, diagnostic ability and have essential modern equipment and trained manpower/ scientists. Central Government

provides financial assistance to RDDLs. In addition, institutes under Indian Council of Agricultural Research(ICAR) like the Indian Veterinary Research Institute (ICAR-IVRI) atIzatnagar and Mukteshwar, National Institute of High Security Animal Diseases (ICAR-NIHSAD) at Bhopal, Directorate on FMD (ICAR-DFMD)at Mukteshwar and Bhubaneswar and National Research Centre on Equines (ICAR-NRCE) at Meerut and the Department's Chaudhary Charan Singh National Institute of Animal Health (CCSNIAH) atBaghpat, provide additional laboratory facilities for early diagnosis and confirmation of animal diseases.Emphasis is also given for vaccination against zoonotic diseases viz., anthrax, rabies, etc. State biological production units and Disease Diagnostic Laboratoriesaresupported under ASCAD (a component of LHDCP)for supplementing production of disease diagnostic kits/vaccines and strengthening for disease diagnosis.

Details of Lumpy Skin disease (LSD) in the country during 2022							
Sl. No.	State/UT	State/UT Number of cattle affected		Number of Animals recovered			
1	Gujarat	176094	6193	169901			
2	Himachal Pradesh	135791	10691	107674			
3	Punjab	174927	17932	127604			
4	Rajasthan	1572446	75820	1438968			
5	Uttarakhand	36315	919	35033			
6	Madhya Pradesh	30350	682	29182			
7	Jammu & Kashmir	71377	2698	61653			
8	Uttar Pradesh	110249	647	104801			
9	Haryana	114838	2937	102921			
10	Maharashtra	354247	24767	271465			
11	Goa	27	1	26			
12	West Bengal	304	0	304			
13	Andhra Pradesh	767	58	708			
14	Delhi	825	0	738			
15	Bihar	799	0	397			
16	Tamil Nadu	170	0	149			
17	Jharkhand	169	0	169			
18	Karnataka	156062	12244	93029			
19	Telangana	9030	70	8852			
20	Kerala	4534	57	1182			
21	Chhattisgarh	10	0	10			
22	Odisha	2902	8	1499			
	TOTAL	2952233	155724	2556265			

LSD vaccination details:

LSD Vaccination details during the year 2022								
Sl.No.	State/UT	State/UT Number of susceptible cattle as per state priority presently		% cattle vaccinated as per susceptibility				
1	Gujarat	6349625	6319005	100%				
2	Himachal Pradesh	2400638	351727	15%				
3	Punjab	2500000	921615	37%				
4	Rajasthan	14926334	10221814	68%				
5	Uttarakhand	700000	663595	95%				
6	Madhya Pradesh	3500000	3275672	94%				
7	Jammu & Kashmir	2000000	1964241	98%				
8	Uttar Pradesh	1600000	15764900	99%				
9	Haryana	1932039	1736348	90%				
10	Maharashtra	1500000	14073640	94%				
11	Goa	24000	21895	91%				
12	West Bengal	4732	3670	78%				
13	Andhra Pradesh	118518	105582	89%				
14	Delhi	60000	25067	42%				
16	Tamil Nadu	100000	96200	96%				
17	Jharkhand	200000	149580	75%				
18	Karnataka	11453564	4029341	35%				
19	Telangana	6837540	3206369	47%				
20	Kerala	80038	15222	19%				
21	Chhattisgarh	2500000	1915000	77%				
22	Odisha	500000	157200	31%				
	TOTAL	87187028	65017683	75%				

NADCP vaccination details Foot & Mouth Disease (FMD)

S.No.	State/ UT	Total animals (cattle and buffaloes) as per State	Total animals Vaccinated	Vaccinated animals %
1	Andhra Pradesh	97,37,650	94,63,031	97%
2	Chhattisgarh	1,00,43,000	68,53,310	68%
3	Kerala	12,99,150	11,93,930	92%
4	Madhya Pradesh	2,20,78,000	36,15,095	16%
5	Odisha	84,84,700	82,03,904	97%
6	Tamil Nadu	90,00,750	86,33,141	96%
7	Telangana	79,18,650	61,17,715	77%
8	Puducherry	74,150	58,262	79%
9	Bihar	2,01,55,050	1,15,88,578	57%
10	Goa	70,850	53,548	76%
11	Himachal Pradesh	21,15,750	17,10,732	81%
12	Jharkhand	1,22,48,700	3,70,543	3%
13	Karnataka	1,14,53,500	99,45,846	87%
14	Maharashtra	1,80,24,950	1,68,78,945	94%
15	Rajasthan	2,09,99,331	36,89,386	18%
16	Uttar Pradesh	4,76,74,260	2,40,74,975	50%
17	Dadra and Nagar Haveli and Daman and Diu	22,250	13,188	59%
18	Gujarat	1,59,83,100	1,03,90,566	65%
19	Arunachal Pradesh	3,45,500	91,345	26%
20	Assam	86,11,525	35,44,566	41%
21	Haryana	60,00,000	52,82,852	88%
22	Manipur	2,60,700	63,973	25%
23	Meghalaya	9,19,300	52,003	6%
24	Mizoram	16,900	6,992	41%

25	Nagaland	88,028	16,063	18%
26	Punjab	63,30,000	55,11,768	87%
27	Sikkim	1,46,950	42,270	29%
28	Tripura	7,46,150	3,31,324	44%
29	Uttaranchal	20,50,000	14,34,896	70%
30	West Bengal	1,49,78,269	82,79,585	55%
31	Andaman & Nicobar Islands	8,550	8,247	96%
32	Chandigarh	18,900	18,900	100%
33	Delhi	1,37,850	1,30,469	95%
34	Jammu & Kashmir	28,44,850	25,76,449	91%
35	Ladakh	1,04,500	81,257	78%
36	Lakshadweep	1,150	942	82%
	TOTAL	26,09,92,914	15,03,28,596	58%

Brucellosis

S.No.	State/ UT	Bovine female calves population as per State	Total animals vaccinated	Vaccinated animals (%)	
1	DDNH	1,260	469	37%	
2	Odisha	4,49,000	4,49,000	100%	
3	Gujarat	7,56,645	7,31,125	97%	
4	Chandigarh	3,450	2,300	67%	
5	Haryana	5,00,000	2,01,516	40%	
6	Telangana	5,45,270	4,08,396	75%	
7	Delhi	18,000	14,976	83%	
8	Manipur	43,800	15,506	35%	
9	Mizoram	3,800	910	24%	
10	Karnataka	10,00,000	8,93,146	89%	
11	Sikkim	25,000	4,671	19%	
12	West Bengal	22,26,700	21,55,910	97%	
13	Punjab	6,50,000	2,33,860	36%	
14	Ladakh	8,100	4,281	53%	
15	Uttarakhand	3,86,000	1,71,217	44%	
16	Meghalaya	94,000	12,365	13%	
17	Tripura	37,550	10,318	27%	
18	Madhya Pradesh	45,10,000	28,10,329	62%	
19	Jharkhand	11,40,260	5,85,719	51%	
20	Chhattisgarh	5,57,934	3,18,538	57%	
21	Nagaland	7,010	2,130	30%	
22	Andhra Pradesh	10,80,000	8,77,985	81%	
23	Goa	1,200	1,195	100%	
24	Uttar Pradesh	70,46,129	41,02,066	58%	
25	Jammu And Kashmir	4,76,634	77,472	16%	
26	Maharashtra	29,06,832	3,11,193	11%	
27	Puducherry	9,000	-	-	
28	Arunachal Pradesh	61,486	-	-	
29	Assam	13,71,543	3,74,664	27%	
30	Bihar	24,37,000	-	-	
31	Himachal Pradesh	3,75,000	24,544	7%	
32	Rajasthan	25,55,390	-	-	
33	Kerala	2,53,240	17,803	7%	
34	Lakshadweep	250	-	-	
35	Tamil Nadu	24,00,000	-	-	
36	Andaman and Nicobar	0	-	-	
	Total	3,39,37,483	1,48,13,604	44%	

NADCP fund details(in lakhs)

	2019	9-20	2020	0-21	2021-22		2022- 23	
State/UTs	Fund Released	Expenditu re	Fund Release d	Expendi ture	Fund Releas ed	Expen diture	Fund Relea sed	
Andhra Pradesh	3110.99	3110.99	4027.85	890.05	0	0	0	
Bihar	2933.84	1145.76	1494.96	0	0	0	0	
Chhattisgarh	1939.32	1615.99	785.21	193.04	119.64	0	0	
Goa	22.6	1.23	64.14	0	0	0	0	
Gujarat	2062.3	581.37	1154.04	5.59	0	0	0	
Haryana	774.11	774.11	1011.28	1011.28	0	0	1020	
Himachal Pradesh	437.32	129.9	491.92	0	36.3	0	0	
Jharkhand	1500.51	504.31	1130.32	499.92	0	0	0	
Karnataka	1943.64	1771.59	2306.95	997.27	188.48	0	0	
Kerala	236.17	201.73	455.37	0	0	0	0	
Madhya Pradesh	4882.81	3050.79	4186.07	622.22	0	0	0	
Maharashtra	2907.01	1780.48	1082.02	242.04	80.5	0	0	
Odisha	2153.66	2019.14	1407.49	396.82	0	0	0	
Punjab	546.55	126.02	725.85	0	0	0	0	
Rajasthan	4075.65	333.9	1707.07	0	0	0	0	
Tamil Nadu	2203.03	537.67	1777.99	0	0	0	0	
Telangana	3024.92	1232.08	522.18	184.27	0	0	0	
Uttar Pradesh	3952.7	3952.7	6204.97	5618.78	48.57	27.53	0	
Uttarakhand	385.93	385.93	341.6	339.28	41.6	41.6	0	
West Bengal	2827.38	2707.04	1006.39	864.17	0	0	0	
Arunachal Pradesh	70.36	70.36	30.32	0	798.7	0	0	
Assam	1563.65	1112.12	34.35	0	42.77	0	0	
Manipur	55.45	37.41	19.31	0	65.8	0	0	
Meghalaya	189.27	189.27	39.06	0	23.41	0	0	
Mizoram	37.75	37.75	5.56	0	133.06	0	0	
Nagaland	49.01	37.8	14.89	13.92	64.25	0	0	
Sikkim	19.79	11.94	10.26	0	71.57	0	0	
Tripura	142.86	85.49	146.25	10.65	45.2	0	0	
Puducherry	17.92	11.41	4.78	0	0	0	0	
Jammu & Kashmir	437.75	437.75	830.73	283.8	225.1	0	0	
Delhi	25.47	25.47	49.1	35.56	0	0	0	
Andaman & Nicobar Islands	10.77	0.7	2.8	0.25	6.32	0	0	
Chandigarh	3.29	3.29	6.98	5.58	0	0	0	
Dadra & Nagar Haveli and Daman & Diu	4.37	1.15	2.25	0	0	0	0	
Ladakh	3.65	3.65	148.05	148.05	0	0	0	
Lakshadweep	2.83	2.76	18.06	1.5	19.33	0	0	
Total (States/UTs)	44554.63	28031.05	33246.42	12364.0 4	2010.6	69.13	1020	

LH&DC Fund details (Rs.in lakh)

SI.	Name of the State	2019-20		2020-21		2021	-22	2022-23	
No.		Fund Released	Expenditu re	Fund Released	Expenditu re	Fund Released	Expenditu re	Fund Release	
1	Andhra Pradesh	2633.75	2633.75	2368.61	2052.58	5440	0	0	
2	Bihar	1919.09	1096.09	0	0	4912	0	0	
3	Chhattisgarh	319.6	319.6	486.25	486.25	3200.38	507.08	0	
4	Goa	2.51	0	0	0	20	0	0	
5	Gujarat	3022.94	1496.39	55.6	14.95	889	0	0	
6	Haryana	383.69	383.69	694.91	422.43	1120	37	0	
7	Himachal Pradesh	342.55	290.27	553.47	537.43	704	0	0	
8	Jammu & Kashmir	944.67	909.84	1858.69	1423.08	1703	0	0	
9	Jharkhand	580	132.83	1144.75	349.32	3776	0	0	
10	Karnataka	2977.34	2924.85	2729.59	2729.59	4400	4383.81	0	
11	Kerala	105.5	0	0	0	468.5	0	0	
12	Madhya Pradesh	1754.76	195.3	0	0	6496	0	352.72	
13	Maharashtra	2966.52	2966.52	789.75	305.52	2582.53	210.88	0	
14	Odisha	942.24	722.76	189.84	6	2896	0	0	
15	Punjab	0	0	1657.26	0	1120	0	0	
16	Rajasthan	1190.76	1023.95	1054.72	156.55	10428.5	0	0	
17	Tamil Nadu	1110.66	1102.04	160.31	84.91	4305.2	0	0	
18	Telangana	1823.66	1802.56	22.24	0	5174.76	0	0	
19	Uttar Pradesh	6540.32	5615.68	6323.98	6190.63	12720.7	11176	9402	
20	Uttarakhand	663.51	397.33	75.93	74.41	1205.37	0	0	
21	West Bengal	417.68	381.54	471.11	138.46	3488	0	0	
22	Arunachal Pradesh	233.37	45.75	837.36	831.36	642.94	242.94	0	
23	Assam	768.21	29.32	6	0	3148.64	0	0	
24	Manipur	586.47	500.32	1959.18	516.75	926.22	904.63	0	
25	Meghalaya	284	257.84	102	2	709	0	0	
26	Mizoram	330.09	296.39	63.35	3	1000.97	416	0	
27	Nagaland	0	0	19.34	0	256	0	0	
28	Sikkim	7.7	7.7	3.96	0	96	64.35	0	
29	Tripura	0	0	1108.8	518.33	208	0	0	
30	Puducherry	0	0	0	0	16	0	0	
31	NCT Delhi	0	0	0	0	48	0	0	
32	A&N Islands	28.22	20.75	0	0	0	0	0	
33	Chandigarh	5.19	4.27	0	0	0	0	0	

Sl. No.	Name of the State	2019-20		2020-21		2021-22		2022-23
		Fund	Expenditu	Fund	Expenditu	Fund	Expenditu	Fund
1101		Released	re	Released	re	Released	re	Release
34	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0	0	0
35	Ladakh	0	0	0	0	144	0	0
36	Lakshadweep	0.37	0.37	0	0	144	0	0
Total		32885.4	25557.7	24737	16843.6	84389.7	17942.7	9754.72